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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.26/ BB/ 2017	-	Await report from ROC	230/ 232	Go Go International Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<u>Ramod Kumar</u>	Rep. of O.L	<u>Ramod</u>
2)	Prema Hatti	ROC	<u>Prema</u>

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. Counsel has to offer comments on the findings of R.D. Counsel reported that, he has filed comments on the findings of ROC-Karnataka, Bangalore and requested time to offer comments on the observations of R.D. List it on 25/01/2018.

Ashok
Member (T)

Murali
Member (J)